12 w x 16 h

CORRIGENDUM TO POST OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, ("SEBI (SAST) REGULATIONS") WITH RESPECT TO THE OPEN OFFER TO THE PUBLIC SHAREHOLDERS OF

Crompton

CROMPTON GREAVES CONSUMER ELECTRICALS LIMITED

A public limited company incorporated under the Companies Act, 2013

Registered office: 6th floor, CG House, Dr Annie Besant Road, Worli, Mumbai - 400 030.
Tel: +91 22 2423 7777, **Fax:** +91 22 2423 7788. **CIN:** U31900MH2015PLC262254
Corporate Office: Equinox Business Park, 1st Floor, Tower 3, LBS Marg, Kurla (W), Mumbai - 400070
Tel: +91 22 6167 8499, **Fax:** +91 22 6167 8383
(hereinafter referred to as "**CGCEL**" / "**Target Company**" / "**Target**")

This corrigendum to post offer advertisement ("**Post Offer Public Announcement Corrigendum**") is being issued by HSBC Securities and Capital Markets (India) Private Limited and Barclays Bank PLC, the managers to the Open Offer (as defined below) ("**Managers**") for and on behalf of Amalfiaco Limited ("**Acquirer 1**") and Macritchie Investments Pte. Ltd ("**Acquirer 2**") along with Nirsinia Limited ("**PAC 1**") and AI Global Investments (Cyprus) PCC Ltd ("**PAC 2**"), in compliance with Regulation 18(12) of the SEBI (SAST) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**") in respect of the open offer ("**Open Offer**") to acquire up to 162,953,997 (One hundred and sixty two million nine hundred and fifty three thousand nine hundred and ninety seven only) equity shares of the Target Company.

This Post Offer Public Announcement Corrigendum is to be read in continuation of, and in conjunction with the PA, the DPS, the Corrigendum, the LoF, the Offer Opening Public Announcement and the Post Offer Public Announcement. The capitalized terms used but not defined in this Post Offer Public Announcement Corrigendum shall have the same meaning assigned to them in the LoF and the Post Offer Public Announcement.

THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO NOTE THE FOLLOWING CHANGES / AMENDMENTS WITH RESPECT TO THE POST OFFER PUBLIC ANNOUNCEMENT:

Point 7.11 in the Post Offer Public Announcement should be read as follows:

		Proposed	Actuals
7.11	Post Open Offer shareholding of the Public*	248,341,075 39.62%	411,272,662 65.62%

The footnote to the table should be read as follows:

* Does not include 5,022 and 3,552 shares held by Varun Prakashan Limited and Avantha Realty Limited respectively.

Issued by: the Manager to the Open Offer on behalf of the Acquirers and PAC

HSBC

HSBC Securities and Capital Markets (India) Private Limited
52 / 60, MG Road, Fort, Mumbai, 400 001
Tel: +91 22 6628 3848, +91 22 2268 1255 Fax: +91 22 6653 6207
Email: cgcel.open.offer@hsbc.co.in
Contact Person: Ms. Archa Jain / Mr. Rishabh Rajesh Garg
SEBI Registration Number: INM000010353

BARCLAYS

Barclays Bank PLC
801 / 808 Ceejay House, Shivsagar Estate,
Dr. A. Besant Road, Worli, Mumbai 400 018, India
Tel: +91 22 6719 6265, Fax: +91 22 6719 6187
Email: cgcelopenoffer@barclays.com
Contact Person: Mr. Hetul Sumra
SEBI Registration Number: INM000002129

Place : Mumbai
Date : September 7, 2016